जाससी के छारीयों में शिरवनार किये गरे व्यक्तित्

3130. श्रो हुस्सदेश चाराश्रम यादवः क्या गृह मंत्रो यह बताने की कुस करेंगे कि:

- (क) जनवरी, 1985 के बाद गुप्त-चरी के अपराध में कितने सरकारी ग्रौर गैरलरकारी लोगों को पकड़ा गया है: ग्रीर
- (ख) क्या सरकार को पहले से इसकी कोई जानकारी थी ग्रौर यदि हां, तो कब से और इस संबंध में समय पर कार्यवाही नहीं करने के क्या कारण a to the second

गृह मन्नी (भी एस० बी० चन्हाण: (क) ग्रेब तक उपलब्ध सूचना के ग्रनुसार जनवरी, 1985 के बाद गुप्तचरी गति-विधियों के लिए गिरफार किए गए सरकारी कर्मवारियों तथा गैर सरकारी व्यक्तियों के संबंध में स्थिति इस प्रकार है :~

ऋम	राज्य/संघ	सरकारी	गैर
सं०	गापित क्षेत्र का	कर्मचा-	सरकारी
	नाम्	न्यों	व्यक्तियों
		की	की
		संख्या	संख्या

		•	
1	दिल्ली प्रशासन	. 2	2
2	जम्मूव काश्मीर	-	29
3	पंजाब '	4	33
4	. राजस्थान		1

ग्रान्ध्र प्रदेश, कर्नीटक, तमिलनाडु, उत्तर प्रदेश तथा पश्चिमी बंगाल राज्य सरकारों तथा लक्षद्वीप संघ शासित क्षेत्र की सूचना अभी उपलब्ध नहीं है। शेष राज्य सरकारों तथा संघ शासित क्षेत्रों ने "शुन्य" सूचना भज़ी है।

(ख) जब भी जांच पड़ताल से शासकीय गुप्त बात अधिनियम के उल्लंघन का पता चलता है तो गिरफ्तारियों सहित उचित कार्रवाई कें। जातें। है।

72

सरकारी-कर्मचारियों की सेवावधि का वहाया जाना

3131. श्री हक्मदेव नारायण यादव: क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि : .

- (क) जनवरी, 1985 से भ्रव नक विभिन्न विभागों के ऐसे कर्मचारियों की संख्या कितनी है जिनकी, उनके सेवाकाल के समाप्त होने के बाद सेवावधि बढ़ाई गयी है; ऋौर
- (ख) सेवावधि को बढ़ाये जाने के क्या कारण हैं ?

कार्मिक श्रीर प्रशःसनिक सधार श्रीर लोक शिकायत तथा पेंशन में बालय में उप मंत्री (श्री पी० चिदम्बरम): (क) ग्रौर (ख) जनवरी, 1985 तथा उस के पश्चात् की प्रवधि के दौरान केन्द्रीय स्टाफिंग योजना के श्रन्तर्गत श्राने वाले. पदों पर कार्यरत विभिन्न मंत्रालयों/ विभागों के 33 श्रधिकारियों की सेवावधि प्रशासनिक कारणों तथा लोकहित बढ़ा दी गई थी। इन ग्रधिकारियों में से प्रव तक 19 श्रधिकारियों को उन की बढ़ी हुई सेवावधि के समाप्त होने पर उन के संवर्गों में प्रत्यावर्तिक कर दिया गया है।

Demand for inquiry into allegations against Bihar Chief Minister

3132. SHRI HUKMDEO NARAYAN YADAV: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that in their letter dated the 22nd October, 1985 some Members of Parliament have demanded an inquiry into the allegations made against the Bihar Chief Minister by the Members of Legislative Assembly, Bihar; and

74

(b) if so, what action has been taken in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF PERSONNEL AND ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES AND PENSION (SHRI P. CHIDAMBARAM). (a) No such letter dated the 22nd October, 1985, has been received from Members of Parliament.

(b) Does not arise.

Growing number of Afghans in Calcutta

3133: SHRI KRISHNA KUMAR BIELA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government are aware of the growing number of Afghans in Calcutta as reported in the Hindustan Times of 11th September, 1985 which has virtually been turned into a centre for anti-Afghanistan propaganda; and
- (b) if so, what are the details in this regard?

THE MINISTER OF HOME AFFAIRS (SHRI S. B. CHAVAN). (a) According to the information available with the Government, there has not been any notable increase in the number of Afghan nationals staying in Calcutta. There is also no evidence to indicate that the city has been turned into a centre of anti-Afghanistan propaganda.

(b) Does not arise.

Stranded Biharis infiltrating from Bangladesh

3134. SHRI KRISHNA KUMAR BILLA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of Biharis stranded in Bangladesh since 1971 estimated to have crossed over to India and

settled in Assam and West Bengal; and

(b) what steps Government have taken to identify these infiltrators and to deport them?

THE MINISTER OF HOME AFFAIRS (SHRI S. B. CHAVAN). (a) and (b) Having regard to the considerable length of Indo-Bangladesh border, infiltration of Bangladeshis including Bihari Muslims into West Bengal or Assam can not be ruled out. But there are no reports of large scale intrusion of Bihari Muslims into these States. There also exist standing instructions with the Sate Governments to check, identify and take necessary action against them under the law.

Spy rings

3135. DR. MOHD. HASHIM KID-WAI: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of spy rings unearthed during the year 1984 and the current year;
- (b) the details of action taken against the guilty; and
- (c) the details of remedial measures to be taken by Government?

THE MINISTER OF HOME AF-FAIRS (SHRI S. B. CHAVAN): (a) and (b) A statement containing information furnished by the State Governments and U.T. Administrations is attached.

(c) Constant Vigilance is being maintained to safeguard national security. All the concerned security agercies at the Centre and State level are geared to the task of identifying neutralising and detecting any attempt are espionage.